

NOTICE No. 02/2022

In view of Hon'ble Court's letter no. 34834-34870/A.D. Apptt. File No. XVII-05-1998, dated 16.06.2022 read with a copy of email letter of the Hon'ble Supreme Court of India with enclosures in which Hon'ble Court has been pleased to direct All the District & Sessions Judges of Bihar to celebrate the International Day of Yoga at the premises of their respective Judgeship on 21st June, 2022 after Court's hours and further directed to organize the event in visually impactful, seamless and in uniform manner as per IDY-2022 protocol by the Yoga instructors and pictures/videos realtime or after event be uploaded on weblink for collating/publicity and further directed to adhere to the Dress Code for IDY 2022: White T-Shirt with Blue Collar having theme printed on Arms (preferably) and in case of non-availability White T-Shirt may be used.

Accordingly, It is hereby informed to all Judicial Officers and Judicial staffs posted in this Judgeship are hereby directed/requested to take notice that celebration of International Day of Yoga will be celebrate on 21st day of June, 2022 at 01:05 P.M and onwards in the open corridor of Ist Floor in uniform manner as per IDY-2022 protocol by the Yoga instructors.

System Officer, Civil Court, Sheikhpura is hereby directed to upload pictures/videos realtime or after event on the weblink for collating/publicity.

Further, All Judicial Officers and Judicial staffs posted in this Judgeship are hereby directed/requested to follow the Dress Code for IDY 2022: White T-Shirt with Blue Collar having theme printed on Arms (preferably) and in case of non-availability White T-Shirt may be used. Nazir, Civil Court, Sheikhpura is hereby directed to make cleanliness of open corridor of Ist Floor for making event successfully.

System Officer, Civil Court, Sheikhpura is directed to upload copy of this notice on the website of Civil Court, Sheikhpura for information to all concerned.

Let a copy of this notice be circulated amongst all Judicial Officers and Judicial Staffs posted at this station for information and ensure compliance of the direction of Hon'ble High Court.

Sd/-

I/C District & Sessions Judge

Sheikhpura.

Dated 17.06.2022.

Memo No 1429-52 /2022.

Dated 17.06.2022.

Copy forwarded to:-

1. The Court of District & Sessions Judge, Sheikhpura.
2. The Court of Principal Judge, Family Court, Sheikhpura.
3. The Court of A.D.J Ist-cum-Special Judge (SC/ST Act), Sheikhpura.
4. The Court of A.D.J IInd-cum-Exclusive Special Judge (Excise Act), Sheikhpura.
5. The Court of A.D.J Vith-cum-Exclusive Special Judge(POCSO Act), Sheikhpura.
6. The Court of A.D.J IIIrd-cum-Special Judge(MP/MLA/MLC), Sheikhpura.
7. The Court of C.J.M-cum-A.S.J IInd-cum-S.J IInd, Sheikhpura.
8. The Court of A.C.J.M Ist-cum-A.S.J Ist-cum-S.J Ist, Sheikhpura.
9. The Court of A.C.J.M IInd-cum-Sub Judge IIIrd, Sheikhpura.
10. The Court of A.C.J.M IIIrd-cum-Sub Judge IVth, Sheikhpura.
11. J.J.B, Sheikhpura.
12. The Court of Munsif, Sheikhpura.
13. The Court of S.D.J.M, Sheikhpura.
14. The Court of Sri Radhe Shyam, J.M Ist Class, Sheikhpura.
15. The Court of Smt. Sonal Biswas, J.M Ist Class, Sheikhpura.
16. D.L.S.A, Sheikhpura.